

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

11. IA 2717/2024 IA 2798/2024 IA 2908/2024 Interlocutory Application(IBC)
(Plan) /12/2024 R-plan IA 1210/2024 IA 80/2024 IA 487/2024 in C.P.
(IB)/1738(MB)2017

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 25.06.2024**

NAME OF THE PARTIES:- IA 2717/2024 Axis Bank Limited Vs. Ajit
Kumar Resoluøon Professional of Omkar
Specialty Chemicals Ltd
IA 2798/2024 Mr. Pravin Shivdas Herlekar Vs.
Mr. Ajit Kumar
IA 2908/2024 Nkgsb Cooperative Bank Ltd Vs.
Ajit Kumar
IA 12/2024 Mr. Ajit Kumar
IA 1210/2024 Mr. Pravin Shivdas Herlekar Vs.
Mr. Ajit Kumar
IA 80/2024 Mr. Pravin Shivdas Herlekar Vs.
Mr. Ajit Kumar
IA 487/2024 Mr. Ajit Kumar Vs. Lasa
Supergenerics Limited ("Lasa")
IN THE MATTER OF
M/S. Ela Enterprise
V/s
Omkar Speciality Chemical Limited

**Section: 60(5) Sec 30 Sec 60(5) Sec 66(1) U/s 9 of Insolvency and Bankruptcy Code,
2016**

ORDER

IA 2717 of 2024:- Counsel, Shivani Varade appeared for the Applicant through VC and
Counsel, Amey Hadwale a/w Geeta Lundwani appeared for the Respondent/RP.
Counsel appearing for the Respondent seeks time to file reply. Let reply, if any, on
behalf of the Respondent/RP be filed within a period of two weeks from today by
serving an advance copy on the other side at least two days before the next date of
hearing. List this matter on **07.08.2024**.

IA 2798 of 2024:- Counsel, Amir Arsiwala appeared for the Applicant through VC and Counsel, Amey Hadwale a/w Geeta Lundwani appeared for the Respondent/RP. Counsel appearing for the Respondent seeks time to file reply. Let reply, if any, on behalf of the Respondent/RP be filed within a period of two weeks from today by serving an advance copy on the other side at least two days before the next date of hearing. List this matter on **07.08.2024**.

IA 2908 of 2024:- Counsel, Sagar Wagle a/w Kashyap Samant and Lisa Rasquinha appeared for the Applicant through VC and Counsel, Amey Hadwale a/w Geeta Lundwani appeared for the Respondent/RP. Counsel appearing for the Respondent seeks time to file reply. Let reply, if any, on behalf of the Respondent/RP be filed within a period of two weeks from today by serving an advance copy on the other side at least two days before the next date of hearing. List this matter on **07.08.2024**.

IA 1210 of 2024:- Counsel, Amir Arsiwala appeared for the Applicant, and Counsel, Kunal Kanungo i/b Gaurav Jalendra appeared for the Bank of Baroda through VC. Counsel appearing for the Bank of Baroda seeks time to file reply. Let reply, if any, on behalf of the Bank of Baroda be filed within a period of two weeks from today by serving an advance copy on the other side at least two days before the next date of hearing. List this matter on **07.08.2024**.

Interlocutory Application(IBC)(Plan) 12 of 2024:- Counsel, Amey Hadwale a/w Geeta Lundwani appeared for the Applicant/RP. List this matter on **07.08.2024**.

IA 487 of 2024:- Counsel, Amey Hadwale a/w Geeta Lundwani appeared for the Applicant/RP, and Counsel, Gaurav Gadodia a/w Mahima Sanghavi appeared for the Respondent no. 1. List this matter on **07.08.2024**.

IA 80 of 2024:- Counsel, Amir Arsiwala appeared for the Applicant and Counsel, Amey Hadwale a/w Geeta Lundwani appeared for the Respondent/RP. List this matter on **07.08.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)